

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION(S)(CIVIL) NO(S). 1068/2021

THE INDIAN FEDERATION OF APP-BASED TRANSPORT
WORKERS, (IFAT) & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.123005/2021-EX-PARTE AD-INTERIM RELIEF and
IA No.123006/2021-EXEMPTION FROM FILING AFFIDAVIT
IA No. 123005/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 123006/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 194532/2024 - INTERVENTION APPLICATION)

Date : 09-04-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Dr. S. Muralidhar, Sr. Adv.
Ms. Gayatri Singh, Sr. Adv.
Ms. Nupur Kumar, AOR
Mr. M.a. Karthik, Adv.
Ms. Ninni Susan Thomas, Adv.
Mr. Maitreya Subramaniam, Adv.
Mr. Pallak Bhagat, Adv.

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Nitin Chowdary Pavuluri, Adv.
Mr. Abhijeet Pandove, Adv.
Mr. Harish Pandey, Adv.
Mr. Shashank Bajpai, Adv.
Mr. Padmesh Mishra, Adv.

Ms. Aishwarya Bhati, A.S.G.
Mr. Nitin Chowdary Pavuluri, Adv.
Mr. Abhijeet Pandove, Adv.
Mr. Harish Pandey, Adv.
Mr. Amit Sharma V, Adv.
Mr. Amrish Kumar, AOR

Mr. Faisal Sherwani, AOR
Mr. Aditya Vikram, Adv.
Ms. Priyal Bapna, Adv.

Mr. Ajit Kumar Sinha, Sr. Adv.
Ms. Pritha Srikumar Iyer, AOR
Mr. Atharv Gupta, Adv.

M/S. Karanjawala & Co., AOR
Ms. Ruby Singh Ahuja, Adv.
Mr. Karan Lahiri, Adv.
Mr. Arjun Sharma, Adv.
Ms. Kritika Sachdeva, Adv.
Mr. Abhyuday Mishra, Adv.
Ms. Amita Gupta Katragadda, Adv.
Mr. Vikash Kumar Jha, Adv.
Ms. Namrata Sadhnani, Adv.
Ms. Nayani Agrawal, Adv.
M/S. Cyril Amarchand Mangaldas Aor, AOR

Mr. N. Sai Vinod, AOR
Ms. Kanu Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Re-list on 07th May, 2026.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)